

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)

NO.HC.VII-6/2018/7158/A

From :- Shri Robin Phukan,  
Registrar General,  
Gauhati High Court,  
Guwahati.

To, Smti Arunima Deka,  
Addl. District & Sessions Judge,  
Darrang, Mangaldoi.

Dated Guwahati the 12<sup>th</sup> December, 2018.

Sub: **Permission to visit Hongkong**

Ref:- Your letter No. DJ(D) 6057 dated 03.12.2018.

Madam,

With reference to the above, I am directed to inform you that, you are allowed avail long vacation to visit Hongkong and Macau during the period of Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 with station station leave permission w.e.f. 22.12.2018 to 01.01.2019 , as prayed for.

Yours faithfully,

  
**REGISTRAR GENERAL**

/A dated.

Rolan  
12-12-18

Memo No.HC.VII-06/2018/  
Copy to :

The District & Sessions Judge, Darrang, Mangaldoi, for information.

Sd/-

**REGISTRAR GENERAL**